

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/309(KB)2022
IA(I.B.C)/871(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	EASTERN HOUSING UDYOG FINANCE COMPANY LTD. VS ARCUTTIPORE TEA CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

ORDER

1. None for the parties.
2. Matter is adjourned to **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**